

**Model Horticulture Development Centre**

1427. KUMARI D.K. THARADEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to set up a model Horticulture Development Centre in each Block to educate farmers on modernising production and improving quality of horticulture produce; if so, the details thereof; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) There is no proposal under the consideration of Government of India to set up model horticulture development centre in each block.

**Skilled Labour Export Corporation**

1428. KUMARI D.K THARADEVI : Will the Minister of LABOUR be pleased to state :

(a) whether Government are considering to set up a skilled Labour Export Corporation; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b) State Governments of Kerala, Tamil Nadu, Andhra Pradesh, Orissa, Maharashtra, Uttar Pradesh, Punjab and Delhi have already set up Manpower Export Corporation.

**Statement**

*Statement showing details of amount spent, number of beneficiaries/employment generated unnder the various schemes for 1985-86.*

Programme	Amount spent (Rs. in lakhs)	No. of families benefited/ Employment generated
IRDP	982.65	71376 (No. of beneficiaries)

**Implementation of Programmes for Rural and Tribal Development in Kerala**

1429. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) when latest study/survey was made to ascertain the extent of successful implementation of the various programmes of Union Government for rural and tribal development in the State of Kerala i.e. IRDP, NREP, RLEGP and ITDP;

(b) the amounts spent, number of persons/families benefited in respect of each programme implemented in Kerala State; and

(c) whether any effort have been made by the Government of Kerala to ensure complete utilization of the funds allotted for such programmes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) As per the State Government latest study was a Concurrent evaluation of IRDP conducted in June, 1986 of two blocks in Trivandrum district. Under NREP, the last study conducted was by the State Planning Board in 1983-84. In respect of RLEGP no studies have been conducted so far. As regards ITDP, the Ministry of Welfare has reported that they have received an evaluation report of Attappaddy ITDP conducted by Tribal Research Institute, Kerala in January, 1985.

(b) A Statement is given below.

(c) All efforts have been made for complete utilisation of funds through preparation of Annual Action Plans, fixation of quarterly targets, prescription of a calendar of action and monitoring through periodical review meetings.

NREP	1808.53	72.34 (Lakh Mandays)
RLEGP	2096.61	77.62 (Lakh Mandays)
ITDP	103.28	3039 (No. of beneficiaries)

Source : State Government.

**Utilisation of funds under DPAP States**

1430. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps taken by the Union Government to monitor and ensure full utilisation of funds allocated under the Drought Prone Area Programme to various States;

(b) whether any sum was allocated to the State of Kerala during 1985-86 for drought relief measures; and

(c) if so, the details of the amount advanced and spent by the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) The Drought Prone Areas Programme (DPAP) is a Centrally Sponsored Scheme on 50% sharing basis between the Central Government and the States concerned. For monitoring of physical achievements and financial progress made under the programme, monthly, quarterly and six monthly reports have been prescribed which are required to be sent by DRDAs/State Governments. These reports as well as observations made by Central Government officers during field visits together with Audit reports, fund utilisation certificates, special reports obtained from State Governments as and when felt necessary and discussion with State Government officers, form the basis of periodical reviews of the performance of programme in States. If the pace of implementation of programme is not found to be satisfactory, the State Governments are requested to take corrective action. Release of further instalments of Central assistance is withheld if the utilisation of available funds by the State Governments is found to be poor.

(b) and (c) The State of Kerala is not covered by D.P.A.P.

**Utilization of funds allotted for Flood Relief in Kerala**

1431. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the funds allotted to Kerala during 1985-86 for flood relief;

(b) whether the Union Government have monitored and asked for timely reports from the State Government about the utilisation of the said funds;

(c) whether any complaint/allegation has been received by Union Government about diversion of funds; and

(d) whether Government are satisfied with the utilization of flood relief funds by the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) A total ceiling of expenditure of Rs. 134.79 crores was sanctioned to the Government of Kerala during 1985-86 for flood relief.

(b) to (d) The Government of Kerala was required to furnish periodical returns of expenditure against this sanction. The reports received from the State Government of Kerala do not indicate any diversion of funds.

**Assistance to States for flood relief**

1432. SHRI SRIBALLAV PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state :